

**GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT**

NOTIFICATION

Dated Shillong, the 9th March, 2021

NO. LJ (B) 4/2018/130 - In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure, 1973 the Governor of Meghalaya hereby appoints the following Officers as Executive Magistrates and further under sub-section (2) thereof, as Flying Squad, Static Surveillance Team in connection with the forthcoming Bye-Election to the Member of Legislative Assembly, for 13-Mawryngkneng (ST) Assembly Constituency.

SL.N O.	Names of Officers and Designation	Area of Jurisdiction of the power of Executive Magistrates	To be placed with District/Sub-Division
SI No	NAME OF ZONAL OFFICERS		
1.	Shri Tokerlin Khonglah, Asst. Chief Engineer, O/O C.E., PWD (Buildings).	East Khasi Hills District	Deputy Commissioner, East Khasi Hills.
2.	Shri Evergreen Dohling, Deputy Director, O/O Director of Local Fund Audit.	-do-	-do-
SI No	NAME OF SECTOR OFFICERS		
1.	Shri Banrilang Kharsati, IPO, O/O District Commerce & Industries Centre.	East Khasi Hills District	Deputy Commissioner, East Khasi Hills.
2.	Shri N.L. Tariang, Asst Director Border Area, O/O The Deputy Commissioner, E.K.H.	-do-	-do-
3.	Shri R. Lyngdoh, AE, O/O BDO Mawryngkneng C&RD Block.	-do-	-do-
4.	Shri G. Langstieh, Functional Manager, O/O General Manager, DCIC, Lumjingshai, Shillong.	-do-	-do-
5.	Shri Handerson Chulet, Agriculture Development Officer (INFO), Directorate of Agriculture, Meghalaya, Shillong.	-do-	-do-
6.	Shri Alfred R. Rapthap, Senior Cooperative Officer, Asst Registrar of Cooperative Societies, Shillong.	-do-	-do-
7.	Shri Dolreich Joseph Diengdoh, Assistant Executive Engineer, Office of the Executive Engineer, PWD (Roads)	-do-	-do-

	Shillong Central Division, Shillong.		
8.	Shri S. Myrthong, AE, PWD Building (Design Section).	-do-	-do-

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(M.M. Sangma),
Joint Secretary to the Govt. of Meghalaya,
Law (B) Department.

MEMO.NO. LJ (B) 4/2018/130 - A,
Copy to:-

Dated Shillong, the 9th March, 2021

1. Director of Printing & Stationery, Meghalaya, Shillong for publication of the above Notification in the Extra-Ordinary Gazette of the Govt. of Meghalaya.
2. The Chief Electoral Officer, Meghalaya.
3. The Deputy Commissioner (Election) East Khasi Hills, Shillong for information with reference to letter No. SHEL.V/7/2021/4, dt. 2.3.2021.
4. Personnel A.R (A) Department.
5. Election Department.
6. Data Entry Operator, Law (A) Deptt. for uploading in the Meghalaya web site.
7. Director of Information and Public Relation, Meghalaya, Shillong
8. Office Copy.

By Order etc.,



Joint Secretary to the Govt. of Meghalaya
Law (B) Department.
